

Undertakings covered in HPPC Report and also to avoid industrial unrest etc?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) and (b) In the orders dated 12-6-1990 issued by the Government for implementation of High Power Pay Committee's Report the Public Sector Enterprises have been advised that if any anomalies are noticed in fitment of the existing scale in the general pattern of scales now notified, these could be reviewed by a Committee set up by the Public Sector Enterprise concerned and the formulation processed after taking approval of the Administrative Ministries. The Committee's recommendation for grant of stagnation increments to the employees who reach the maximum of the scale of pay has also been covered by the order of 12-6-90. Conditions of service, promotion channels for employees of the Public Sector Enterprises will continue to

be decided by the management and the unions/associations by mutual negotiations.

Amount earmarked for setting up of New Atomic Power Plants

*374. SHRI JAGADISH JANI: Will the PRIME MINISTER be pleased to refer to the answer to Unstarred Question No. 39 given in the Rajya Sabha on the 14th March, 1990 and state:

(a) the amount earmarked for the establishment of new atomic power plants in the country; and

(b) what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (PROF. M. G. K. MENON): (a) and (b) The Eighth Five Year Plan allocations are yet to be finalised. The approved Budget Estimates for the financial year 1990-91 in respect of ongoing and new projects are as follows:

	Rs. in crores
Ongoing sanctioned projects	Budget Estimates 1990-91
*Narora Atomic Power Project Unit 2	16.77
Kakrapar Atomic Power Project Units 1 & 2	70.00
Rajasthan Atomic Power Project Units 3 & 4	150.00
Kaiga Project Units 1 & 2	150.00
* Includes portion of Narora Atomic Power Station Unit-1	
New Projects	
Advance procurement for 4 new 235 MWe units	65.00
Advance procurement for 6 new 500 MWe units	282.00
Kudankulam Project (2x1000MWe)	10.00

Representation to employees on Kendriya Vidyalaya Sangathan and its Board of Governors

*375. SHRI PRAVAT KUMAR SAMANTARAY:
SHRI ASHOK NATH VERMA
Will the PRIME MINISTER be

pleased to refer to answer to Starred Question 2 given in the Rajya Sabha on the 7th August, 1990 and state:

(a) whether representation on Kendriya Vidyalaya Sangathan and its Board of Governors, Academic Advisory Committee and Regional Acade-

mic Advisory Committee has since been given;

(b) if so, the details thereof and if not, the reasons therefor; and

(c) whether AIKVT has demanded representation to the tune of 25 per cent of its membership strength; if so, Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) and (b) The Government is firmly committed to bringing about the representation of employees on the Kendriya Vidyalaya Sangathan and its Board of Governors. Modalities are being worked out.

(c) Yes, Sir. At present the modalities of representation e.g. whether by ballot, or verification of membership of Association, or any other suitable democratic method are being considered, after which the percentage of representation can be finalised.

National Defence Programme for Students

*376. SHRI SURESH KALMADI: Will the PRIME MINISTER be pleased to state;

(a) whether it is a fact that a working group on youth has suggested a National defence programme for students;

(b) whether Government have accepted the suggestion; and

(c) if so, what are the details in this regard and by when the programme would be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (SHRI CHIMBANBHAI MEHTA): (a) Yes, Sir.

(b) and (c) The suggestion is under consideration, in consultation with concerned experts and agencies.

महाराष्ट्र में थाणे स्थित "नेशनल आर्गेनिक केमिकल इन्डस्ट्रीज" का विस्तार

*377. श्री विश्वासराव रामराव पाटिल: क्या पर्यावरण और वन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने महाराष्ट्र में थाणे स्थित "नेशनल आर्गेनिक केमिकल इन्डस्ट्रीज" के विस्तार से संबंधित प्रस्ताव को स्वीकृति दे दी है ;

(ख) यदि हां, तो इस संयंत्र के विस्तार का पर्यावरण पर क्या प्रभाव पड़ने की सम्भावना है ;

(ग) क्या सरकार को इस विस्तार कार्य के विरुद्ध कोई अभ्यावेदन प्राप्त हुआ है : और

(घ) यदि हां, तो उसका ब्यौरा क्या है और इस संबंध में क्या कार्यवाही की गई है ?

पर्यावरण और वन मंत्री (श्री नीलमणि राउतराव): (क) परियोजना प्राधिकारियों को आशय पत्र इस शर्त पर दिया गया है कि कम्पनी पर्यावरणीय और प्रदूषण की दृष्टि से पर्यावरण और वन मंत्रालय से मंजूरी लेगी और इस मंजूरी के अनुसार सभी आवश्यक अपेक्षाओं का पालन करेगी । परियोजना प्रस्तावकों से अनुरोध किया